

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01008/2016

Jabalpur, this Tuesday, the 14th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. K.K.Pathak, S/o Shri K.P.Pathak, Aged about 45 years,
R/o A-8 NITTTR Campus, Shanti Marg, Shyamala Hills,
Bhopal (MP)-462002 **-Applicant**

(By Advocate –**NONE**)

V e r s u s

1. Union of India, through the Secretary,
Ministry of Human Resource Department, South Block,
New Delhi 110001

2. The Joint Secretary (Admn.), CSIR
Anusandhan Bhawan, 2 Rafi Marg, New Delhi-110001

3. The Administrative Director, Advance Materials and
Processes Research Institute (AMPRI) Hoshangabad Road,
Near Habibganj Naka, Bhopal 462026 (MP) **- Respondents**

(By Advocate –**Shri Praveen Namdeo** for respondents Nos.1& 2
& **Ms. Sonal Pandit** proxy counsel for **Shri Anoop Nair** for
respondent No.3)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the
applicant has put appearance for last five consecutive occasions i.e.
on 20.09.2018, 12.11.2018, 21.01.2019, 06.03.2019 & 13.11.2019.

Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member